

THE SCHEDULE

(See section 4)

- (1) The Rajasthan Premises (Requisition and Eviction) Ordinance, 1949 (Rajasthan Ordinance XI of 1949).
- (2) The Rajasthan Dramatic Performances and Entertainments Ordinance, 1949 (Rajasthan Ordinance XXIX of 1949).
- (3) The Rajasthan Drugs (Control) Ordinance, 1949 (Rajasthan Ordinance, XXXI of 1949).
- (4) The Rajasthan Re-settlement of Displaced Persons (Land Acquisition) Ordinance, 1949 (Rajasthan Ordinance XXXIII of 1949).
- (5) The Rajasthan Public Gambling Ordinance, 1949 (Rajasthan Ordinance XLVIII of 1949).
- (6) The Rajasthan Avoidance of Wagers Ordinance, 1950 (Rajasthan Ordinance III of 1950).
- (7) The Rajasthan Civil Courts Ordinance, 1950 (Rajasthan Ordinance VII of 1950).
- (8) The Rajasthan Small Cause Courts Ordinance, 1950 (Rajasthan Ordinance VIII of 1950).
- (9) The Rajasthan Preservation of Certain Animals Act, 1950 (Rajasthan Act IV of 1950).
- (10) The Rajasthan Prevention of Juvenile Smoking Act, 1950 (Rajasthan Act VI of 1950).
- (11) The Rajasthan Opium Smoking Prohibition Act, 1950 (Rajasthan Act VII of 1950).
- (12) The Rajasthan Armed Constabulary Act, 1950 (Rajasthan Act XII of 1950).
- (13) The Rajasthan Rehabilitation Loans Act, 1951 (Rajasthan Act V of 1951).
- (14) The Rajasthan Refuse (Conversion into Manure) Act, 1951 (Rajasthan Act VI of 1951).
- (15) The Rajasthan Motor Vehicles Taxation Act, 1951 (Rajasthan Act XI of 1951).
- (16) The Rajasthan Wild Animals and Birds Protection Act, 1951 (Rajasthan Act XIII of 1951).
- (17) The Rajasthan Agricultural Pests and Diseases Act, 1951 (Rajasthan Act XXVII of 1951).
- (18) The Rajasthan Requisitioning of Land (Improvement of Agriculture) Act, 1951 (Rajasthan Act XXIX of 1951).
- (19) The Rajasthan Public Demands Recovery Act, 1952 (Rajasthan Act V of 1952).
- (20) The Rajasthan Affected Areas (Suspension of Proceedings) Act, 1952 (Rajasthan Act XXI of 1952).
- (21) The Rajasthan Cinemas (Regulation) Act, 1952 (Rajasthan Act XXX of 1952).
- (22) The Rajasthan Co-operative Societies Act, 1953 (Rajasthan Act IV of 1953).
- (23) The Rajasthan Habitual Offenders Act, 1953 (Rajasthan Act IX of 1953).
- (24) The Rajasthan Minor Irrigation Works Act, 1953 (Rajasthan Act XII of 1953).

- (25) The Rajasthan Forest Act, 1953 (Rajasthan Act XIII of 1953).
- (26) The Rajasthan Evacuee Interest (Separation) Supplementary Act, 1953 (Rajasthan Act XV of 1953).
- (27) The Rajasthan Fisheries Act, 1953 (Rajasthan Act XVI of 1953).
- (28) The Indian Registration (Rajasthan Amendment) Act, 1953 (Rajasthan Act XVIII of 1953).
- (29) The Rajasthan Lands Summary Settlement Act, 1953 (Rajasthan Act XIX of 1953).
- (30) The Rajasthan Panchayat Act, 1953 (Rajasthan Act XXI of 1953).
- (31) The Rajasthan Agricultural Income - Tax Act, 1953 (Rajasthan Act XXIII of 1953).
- (32) The Rajasthan Land Acquisition Act, 1953 (Rajasthan Act XXIV of 1953).
- (33) The Rajasthan Lands Special Irrigation Charges Act, 1953 (Rajasthan Act XXV of 1953).
- (34) The Rajasthan Maternity Benefit Act, 1953 (Rajasthan Act XXVII of 1953).
- (35) The Rajasthan Sales of Motor Spirit Taxation Act, 1954 (Rajasthan Act VI of 1954).
- (36) The Rajasthan Religious Buildings and Places Act, 1954 (Rajasthan Act XVIII of 1954).
- (37) The Rajasthan Weights and Measures Act, 1954 (Rajasthan Act XIX of 1954).
- (38) The Rajasthan Irrigation and Drainage Act, 1954 (Rajasthan Act, XXI of 1954).
- (39) The Rajasthan Agricultural Lands Utilisation Act, 1954 (Rajasthan Act XXII of 1954).
- (40) The Rajasthan Holdings (Consolidation and Prevention of Fragmentation) Act, 1954 (Rajasthan Act XXIV of 1954).
- (41) The Rajasthan Colonisation Act, 1954 (Rajasthan Act XXVII of 1954).
- (42) The Rajasthan Local Fund Audit Act, 1954 (Rajasthan Act XXVIII of 1954).
- (43) The Rajasthan Sales Tax Act, 1954 (Rajasthan Act XXIX of 1954).
- (44) The Rajasthan Poisons Act, 1955 (Rajasthan Act 2 of 1956).
- (45) The Rajasthan Identification of Prisoners Act, 1956 (Rajasthan Act 12 of 1956).
- (46) The Rajasthan Public Parks Act, 1956 (Rajasthan Act 21 of 1956).
- (47) The Rajasthan Escheats Regulation Act, 1956 (Rajasthan Act 23 of 1956).
- (48) The Rajasthan Regulation of Boating Act, 1956 (Rajasthan Act 26 of 1956).
- (49) The Rajasthan Mining Settlement Act, 1956 (Rajasthan Act 33 of 1956).
- (50) The Rajasthan Co-operative Land Mortgage Banks Act, 1956 (Rajasthan Act 38 of 1956).